

wheelchairs, artificial dentures and spectacles free of cost to senior, citizens belonging to BPL category who suffer from age related disabilities/infirmities such as low vision, hearing impairment, loss of teeth and loco-motor disabilities. The Scheme is implemented through the 'Artificial Limbs Manufacturing Corporation (ALIMCO)', (a Public Sector Undertaking under the Ministry of Social Justice and Empowerment) as the sole implementing Agency. So far, RVY distribution camps have been held in 93 districts in the country out of which 5 are in Tamil Nadu State.

(c) No, Sir.

(d) and (e) Do not arise.

Welfare schemes for denotified communities

2047. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has taken any measures for the classification of Denotified, Nomadic and Semi-Nomadic Communities (DNCs); and

(b) the details of the schemes and initiatives taken by Government for the welfare of DNCs, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL GURJAR): (a) A committee under the Chairmanship of Vice Chairman, NITI Aayog has been set up to complete the process of identification of the De-notified, Nomadic and Semi-Nomadic, Communities that have not yet been formally classified by the National Commission for De Notified, Nomadic and Semi-Nomadic Tribes (NCDNT) also known as Idate Commission.

(b) The Centrally sponsored schemes being implemented for the welfare of De-notified, Nomadic and Semi-Nomadic Tribes are as under:—

- (i) Dr. Ambedkar Pre-matric and Post-Matric Scholarship for DNT Boys and Girls.
- (ii) Nanaji Deshmukh Scheme of Construction of Hostels for DNT Boys and Girls.
- (iii) Assistance for Skill Development of Other Backward Classes (OBCs)/ De-Notified, Nomadic and Semi-Nomadic Tribes (DNTs)/, Economically Backward Classes (EBCs).

A Development and Welfare Board for De-notified, Nomadic and Semi-Nomadic communities has also been constituted *vide* gazette Notification dated 21.02.2019 for Development and Welfare of De-notified, Nomadic and Semi-Nomadic communities.